

(c) if so, how Government is planning to move ahead in taking action against such hospitals which are taking exemption and not doing any charitable activities?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) As per information furnished by Department of Revenue, Ministry of Finance, the Central Board of Direct Taxes (CBDT) does not maintain such information in a centralized manner.

(b) and (c) The C&AG report No. 27 of 2017 on "Assessment of Private hospitals, Nursing Homes/Medical Clinics/Research Institutes, Diagnostic Centres, Pathological Labs and other Medical supplies agencies/stores" was laid on the table of Parliament on 28.07.2017. As per appendices to the C&AG report, instances of incorrect allowances of exemption under the existing provisions of the Income-tax Act, 1961 (Act) have been pointed out. Out of the cases identified, the C&AG has reported only a few instances of hospitals engaged in non-charitable activities and claiming tax exemption. As regards recommendations for measurable parameters hospitals can avail tax exemption as per the definition of "Charitable purpose" specified in section 2(15) of the act, under the category of "medical relief". The exemption is granted to hospital subject to fulfilment of the conditions prescribed in the Act.

Further, wherever instances of violation of statutory provisions under the Act by any hospital come to notice, it is dealt with appropriately in accordance with the provisions of the Act.

Nursing and medical colleges in district hospitals

†440. SHRI RAM NATH THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government has decided to start nursing and medical education in the main hospitals/district hospitals in the various districts of the country;

(b) if so, the status of the implementation of this scheme in the States like Bihar where there is lack of basic infrastructure of health sector; and

(c) the details of districts where it has been proposed to open nursing and medical colleges and the progress therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) The government is implementing a Centrally Sponsored Scheme for "Establishment of new medical colleges

†Original notice of the question was received in Hindi.

attached with existing district/referral hospitals" with fund sharing between the Central Government and States in the ratio of 90:10 for NE/special category states and 60:40 for other states. The total cost of establishment of one Medical College under the scheme is ₹ 189.00 crore. Criteria for identification of Districts under the Scheme:

- (1) District Hospitals/referral hospital with bed strength of 200 or more.
- (2) District/Referral hospitals of the districts where there is no medical college.
- (3) Preference to underserved areas.

58 districts in 20 States/UT have been identified under this Scheme to establish new Medical Colleges attached with existing district/referral hospitals. Out of these, 56 have been approved till date. Funds to the tune of ₹5188.42 crore have been released to the State/UT Governments for the approved districts under the Scheme.

Under the Central Sector Scheme "Development of Nursing Services", funds to the tune of ₹ 6.00 cr are earmarked for Upgradation of School of Nursing into College of Nursing. So far 17 Institutions were allocated funds for upgradation of School of Nursing into college of Nursing. List of 17 institutions along with funds released is given in Statement-I (*See below*).

(c) The details of districts where Medical Colleges are proposed to open are given in Statement-II.

Statement-I

*List of Institutions along with funds released for upgradation of
school of nursing into colleges*

(₹ in crore)		
State	Institution	Fund released
1	2	3
Rajasthan	1. SON, PBM Hospital Bikaner,	3.425
	2. SON, Mahatma Gandhi Hospital, Jodhpur.	1.025
	3. SON, Maharana Bhupal Govt. Hospital, Udaipur.	1.025
	4. SON, J.L.N Medical College and Asso. Group of Hospital, Ajmer.	5.205

1	2	3
	5. General Nursing Midwifery Training Center, Maharaja Bhim Singh Hospital, Kota.	5.205
Jharkhand	6. School of Nursing, Mahatma Gandhi Memorial Medical College Hospital, Jamshedpur.	5.205
	7. School of Nursing, Patliputra Medical College and Hospital Dhanbad.	1.025
	8. School of Nursing, Rajendra Institute of Medical Sciences, Nurses Hostel, Bariatu, Ranchi	1.025
Himachal Pradesh	9. GNM Training Center Indira Gandhi Memorial Hospital, Shimla,	4.40
Manipur	10. School of GNM, RIMS Campus, Imphal,	3.40
Gujarat	11. School of Nursing, Sir T. General Hospital, Jail Road, Bhavnagar	1.025
	12. School of Nursing S S Hospital, Baroda	1.025
Tamil Nadu	13. School of Nursing, Govt. K.G Hospital Chennai,	1.025
	14. School of Nursing Govt. M.K Medical College Hospital, Salem.	1.025
Uttar Pradesh	15. School of Nursing BHU Institute of Medical Science, Varanasi.	1.025
West Bengal	16. School of Nursing, Medinipur Medical College and Hospital, Medinipur.	1.025
	17. School of Nursing Culcutta National Medical College and Hospital, Kolkota.	1.025

Statement-II*Details of districts where Medical colleges are proposed to be opened*

(₹ in crore)

Sl. No.	State/UT	Districts	Total amount	Central Share 60% (90% for NE/Special Category)	Total Released
1	2	3	4	5	6
1.	Andaman and Nicobar Islands	Port Blair	189.00	113.40	113.00

1	2	3	4	5	6
2.	Arunachal Pradesh	Naharlagun	189.00	170.10	102.50
3.	Assam	Dhubri	189.00	170.10	71.00
		Nagaon	189.00	170.10	71.00
		North Lakhimpur	189.00	170.10	71.00
		Diphu	189.00	170.10	121.97
4.	Bihar	Purnia	189.00	113.40	54.00
		Saran (Chhapara)	189.00	113.40	54.00
5.	Chhattisgarh	Rajnandgaon	189.00	113.40	98.40
		Sarguja	189.00	113.40	98.40
		Chamba	189.00	170.10	100.00
6.	Himachal Pradesh	Hamirpur	189.00	170.10	100.51
		Nahan (Sirmour)	189.00	170.10	122.00
7.	Haryana	Bhiwani	189.00	113.4	68.05
		Dumka	189.00	113.40	88.00
8.	Jharkhand	Hazaribagh	189.00	113.40	88.00
		Palamu (Daltonganj)	189.00	113.40	88.00
		Anantnag	189.00	170.10	71.00
		Baramulla	189.00	170.10	71.00
9.	Jammu and Kashmir	Rajouri	189.00	170.10	71.00
		Doda	189.00	170.10	71.00
		Kathua	189.00	170.10	71.00
		Datia	189.00	113.40	88.00
		Khandwa	189.00	113.40	88.00
		Ratlam	189.00	113.40	88.00
10.	Madhya Pradesh	Shahdol	189.00	113.40	88.00
		Vidisha	189.00	113.40	88.00

1	2	3	4	5	6
		Chindwara	189.00	113.40	54.00
		Shivpuri	189.00	113.40	34.00
11.	Maharashtra	Gondia	189.00	113.40	88.00
12.	Meghalaya	West Garo Hills (Tura)	189.00	170.10	76.00

High fatalities from encephalitis in Jharkhand

441. SHRI SANJIV KUMAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government is aware of the large number of deaths due to encephalitis in the current calendar year, as reported in various hospitals in Jharkhand;

(b) if so, the total number of deaths, district-wise;

(c) whether it is also a fact that the National Human Rights Commission has sought a report in this regard; and

(d) if so, the details thereof and steps being taken to address this serious issue?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) As per information received from the State of Jharkhand, till date only one death due to encephalitis has been reported from the district East-Singhbhum.

(c) and (d) No such information is available with this Department. However, in addition to a number of measures for prevention and control of Japanese Encephalitis being taken by the Government, recently a letter from Secretary, Ministry of Health & Family Welfare dated 18.10.2017 has been written to the Principal Secretaries/ Secretaries (Health & Family Welfare) of all States/UTs urging the States to improve the quality of care being provided to the children and to ensure adherence to quality norms as every life is precious. States have been advised to undertake regular review and ensure the gaps identified in the facilities are addressed immediately.

Clinical Establishment Act, 2010

442. SHRIMATI VIJILA SATHYANANTH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Clinical Establishment Act, 2010 has not been accepted by most large States, if so, the reasons therefor; and